

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.107- C.P.(IB)/53(AHM)2023
With
ITEM No. 108- IA/1344(AHM) 2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Basil Enterprise
V/s
Sebacic India Ltd

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Nandish Chudgar, Advocate a/w.
: Mr. Parth, Advocate

ORDER

None has appeared on behalf of the applicant.

Now a rejoinder has been filed by the applicant on 02.04.2024, vide inward diary No. 2770. The same is taken on record.

Re-list on 13.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)